

Prohibition for the Production of Coloured Sarees on Powerlooms

1803. SHRI G. M. BANATWALLA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether Government have recently prohibited the production of coloured sarees on powerlooms till 31st March, 1982;

(b) how many powerlooms are expected to suffer loss or close down as a result of the said prohibition and how many workers will be rendered unemployed; and

(c) what alternatives have been offered to such powerlooms which can produce only coloured material?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA):

(a) The Hon'ble Member is presumably referring to the Notification issued on the 15th April, 1977, regarding prohibition of production of coloured sarees by powerlooms till the 31st March, 1982. There has been a ban on all powerlooms for production of coloured sarees since November, 1966 and the Notification has only reiterated the earlier provisions and fixed now a limit upto the 31st March, 1982 in the light of a recent Supreme Court judgement.

(b) and (c). No large-scale closure or displacement of labour is anticipated as all looms are capable of producing a variety of non-reserved items. However, while considering the co-ordinated national policy for textiles, all these aspects will be taken into consideration.

12.35 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER TAMIL NADU CO-OPERATIVE SOCIETIES ACT, AND AUDITED ACCOUNTS OF THE CENTRAL SILK BOARD

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATIVE (SHRI MOHAN DHARIA): I beg to lay on the Table—

(1) A copy of Notification No. G.O.Ms. 152 (Hindi and English versions) published in Tamil Nadu Government Gazette dated the 12th March, 1977 making certain amendment to the Tamil Nadu Co-operative Societies Rules, 1963, under sub-section (4) of section 119 of the Tamil Nadu Co-operative Societies Act, 1961, read with clause (c)(iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-494/77].

(2) A copy of the Audited Accounts (Hindi and English versions) of the Central Silk Board for the year 1975-76, under sub-section (4) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-495/77].